

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:6758
ANSWERED ON:08.05.2003
INCLUSION OF DHOBI SAMAJ IN SC LIST IN MP
LAXMINARAYAN PANDEY

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the a `Dhobi Samaj` of Madhya Pradesh and Rajasthan has requested for their inclusion in the Scheduled Caste list;
- (b) whether they have been included in the Scheduled Castes list in one or two districts of the said States;
- (c) whether the State Governments have also recommended for the same to the Central Government; and
- (d) if so, the reasons for delay in doing the needful?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

- (a) Yes, Sir. A representation from Madhya Pradesh Dhobi Maha Sabha, Indore, has been received for inclusion of Dhobi community in the list of Scheduled Castes in whole of Madhya Pradesh.
- (b) Presently Dhobi community is listed as Scheduled Castes in Bhopal, Raisen and Sehore districts of Madhya Pradesh and in whole State of Rajasthan.
- (c) A proposal recommended by Government of Madhya Pradesh, for inclusion of Dhobi community in the list of Scheduled Castes in whole of Madhya Pradesh has been received.
- (d) The proposal of Government of Madhya Pradesh has been processed in accordance with approved modalities in consultation with the Registrar General of India. The State Government has been requested to provide additional ethnographic material in support of their proposal for inclusion of dhobi community in the list of Scheduled Castes in whole of Madhya Pradesh.